IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(14) C.P. (IB)-1713(MB)/2018

CORAM **SHRI M.K. SHRAWAT**
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.11.2019**

NAME OF THE PARTIES: Hubegrop India Pvt. Ltd.
V/s
Jalram Flexo Laminates (p) Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **05.02.2020.**

Sd/- Sd/-

CHANDRA BHAN SINGH **M.K. SHRAWAT**
Member (Technical) **Member (Judicial)**

26.11.2019
Jd